

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.08.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Madhavi Divan Vikas Mehta-R2 Apoorv Khator Sahil Monga

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon’ble Officiating Chairperson
-sd/-
Registrar**